

SPECIAL BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/187(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR. SANDEEP GOYEL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

For the Personal Guarantor

Mr. Suryaneel Das, Adv.

Mr. Rajesh Keshri, RP

ORDER

1. Ld. Counsel for the parties present.
2. In view of the order dated 18.04.2023, this matter is deferred and adjourned.
3. Post this matter on **28.07.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**